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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 573/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company		Asset Reconstruction Co. (I) Ltd.-Vs-Ram Sarup Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Joy Daha, Sr. Advocate
Ms. Manjiri Bhinteria, Advocate
Mr. Debargha Basu, Advocate
Ms. Meenakshi Manot, Advocate } Financial Creditor 15/12/17

1. Mr. Bishnu Chowdhury, Adv
Mr. Siddhartha Sharma, Adv
Mr. Ratul Das, Adv
Ms. Namrata Basu, Adv. } for Corporate Debtor P 15/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the arguments. Reserved for order.

Sd/
(Jinan K.R.)
Member (J)

Sd/
(V.P.Singh)
Member (J)